

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 163 of 2016 IN  
APPEAL NO. 64 OF 2016**

**Dated: 16<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Nabha Power Ltd.**

**....Appellant(s)**

**Versus.**

**Punjab State Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Ms. Neha Garg for R-2

**ORDER**

Learned counsel for respondent No.2 seeks some time to file reply to the I.A. He may file the same on or before 20.05.2016 after serving copy on the other side.

List the I.A. for hearing on **24.05.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**